

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 62 of 2019

IN THE MATTER OF:

Prasad Devangam

...Appellant

Versus

**IL& FS Engineering and Construction
Co. Ltd. & Anr.**

...Respondents

Present

For Appellant: Mr. Ankit Banati, Advocate.

For Respondent:

ORDER

26.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/